

3. Scheme for setting up 300 MW of Grid connected Solar PV Power Projects by Defence Establishments under Ministry of Defence and Para Military Forces with Viability Gap Funding.
4. Implementation of scheme of setting up 1000 MW of Grid- Connected Solar PV Power Projects by Central Public Sector Undertakings with Viability Gap Funding.
5. Implementation of Scheme for setting up of 15000 MW of Grid connected Solar PV Power Projects by NTPC/NVVN.
6. Setting up of 2000 MW Grid connected solar power with Viability Gap Funding through Solar Energy Corporation of India (SECI).

(b) The Government is providing subsidy for installation of solar panels at home upto 30% of benchmark cost for the general category States and upto 70% of benchmark cost for special category States *i.e.*, North Eastern States including Sikkim, Uttarakhand, Himachal Pradesh, Jammu and Kashmir and Lakshadweep, Andaman and Nicobar Islands. The subsidy is available for residential, institutional and social sector. There is no subsidy for Government sector, commercial and industrial establishments in the private sector.

(c) Housing being a State subject, it is upto the States to make installation of solar panels mandatory for newly constructed houses. However, the Ministry is providing central subsidy of 30% for installation of solar panels on rooftops to individuals. For special category States, it is 70%.

International Solar Alliance

64. SHRI JESUDASU SEELAM: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) with which countries Government plans to initiate the work under the umbrella of International Solar Alliance;

(b) whether India has identified strength of member countries in terms of technology, innovation, financing and skill development to achieve objectives of this alliance;

(c) if so, the details thereof;

(d) whether Government has identified year-wise targets and action plan for solar alliance; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) International Solar Alliance (ISA) jointly launched India and France on 30th November, 2015 in Paris France, provides a common platform for cooperation among 121 solar resource rich countries lying fully or partially between the Tropics of Cancer and Capricorn, including India. List of prospective Member Countries for International Solar Alliance (ISA) is given in Statement (*See below*). The Paris Declaration on ISA announced on the occasion *inter-alia* provides for collective ambition to undertake innovative and concerted efforts with a view to reducing the cost of finance and cost of technology for immediate deployment of competitive solar generation assets in ISA member countries.

(b) and (c) No Sir.

(d) and (e) No Sir.

Statement

List of prospective Member Countries for International Solar Alliance (ISA)

Sl. No.	Name of the Prospective Member countries
1.	People's Democratic Republic of Algeria
2.	Antigua and Barbuda
3.	Republic of Angola
4.	Argentina Republic
5.	Commonwealth of Australia
6.	Commonwealth of Bahamas
7.	Peoples Republic of Bangladesh
8.	Barbados
9.	Belize
10.	Republic of Benin
11.	Pluri National State of Bolivia
12.	Republic of Botswana.
13.	Federal Republic of Brazil

Sl. No.	Name of the Prospective Member countries
14.	Nation of Brunei, Abode of Peace
15.	Burkina Faso
16.	Republic of Burundi
17.	Kingdom of Cambodia
18.	Republic of Cameroon
19.	Republic of Cape Verde
20.	Central African Republic
21.	Republic of Chad
22.	Republic of Chile
23.	People's Republic of China
24.	Republic of Colombia
25.	Union of Comoros
26.	Congo - Democratic Republic of
27.	Congo - Republic of
28.	New Zealand
29.	Republic of Costa Rica
30.	Republic of Cote d'Ivoire
31.	Republic of Cuba
32.	Republic of Djibouti
33.	Commonwealth of Dominica
34.	Dominican Republic
35.	Republic of Ecuador
36.	Arab Republic of Egypt
37.	Republic of El Salvador
38.	Republic of Equatorial Guinea
39.	State of Eritrea

Sl. No.	Name of the Prospective Member countries
40.	Federal Democratic Republic of Ethiopia
41.	Republic of Fiji
42.	France
43.	Gabonese Republic
44.	Republic of The Gambia
45.	Republic of Ghana
46.	Republic of Grenada
47.	Republic of Guatemala
48.	Republic of Guinea
49.	Republic of Guinea-Bissau
50.	Republic of Guyana
51.	Republic of Haiti
52.	Republic of Honduras
53.	Republic of India
54.	Republic of Indonesia
55.	Jamaica
56.	Japan
57.	Republic of Kenya
58.	Republic of Kiribati
59.	Laos People's Democratic Republic
60.	Republic of Liberia
61.	Libya
62.	Republic of Madagascar
63.	Republic of Malawi
64.	Federation of Malaysia
65.	Republic of Maldives

Sl. No.	Name of the Prospective Member countries
66.	Republic of Mali
67.	Republic of Marshall Islands
68.	Islamic Republic of Mauritania
69.	Republic of Mauritius
70.	United Mexican State
71.	Federated States of Micronesia
72.	Republic of Mozambique
73.	Republic of Myanmar
74.	Republic of Namibia
75.	Republic of Nauru
76.	The Netherlands
77.	Republic of Nicaragua
78.	Republic of Niger
79.	Federal Republic of Nigeria
80.	Sultanate of Oman
81.	Republic of Palau
82.	Republic of Panama
83.	Independent State of Papua New Guinea
84.	Republic of Paraguay
85.	Republic of Peru
86.	Republic of Philippines
87.	Republic of Rwanda
88.	St. Lucia
89.	Federation of Saint Kitts and Nevis
90.	Saint Vincent and the Grenadines
91.	Independent State of Samoa

Sl. No.	Name of the Prospective Member countries
92.	Democratic Republic of Sao Tome and Principe
93.	Kingdom of Saudi Arabia
94.	Republic of Senegal
95.	Republic of Seychelles
96.	Republic of Sierra Leone
97.	Republic of Singapore
98.	Solomon Islands
99.	Federal Republic of Somalia
100.	Republic of South Africa
101.	Republic of South Sudan
102.	Democratic Socialist Republic of Sri Lanka
103.	Republic of Sudan
104.	Republic of Suriname
105.	United Republic of Tanzania
106.	Kingdom of Thailand
107.	Democratic Republic of Timor-Leste
108.	Togolese Republic
109.	Kingdom of Tonga
110.	Republic of Trinidad and Tobago
111.	Tuvalu
112.	Republic of Uganda
113.	United Arab Emirates
114.	United Kingdom
115.	United States of America
116.	Republic of Vanuatu
117.	Bolivarian Republic of Venezuela
118.	Socialist Republic of Vietnam
119.	Republic of Yemen
120.	Republic of Zambia
121.	Republic of Zimbabwe
